

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-2909 (ND)/2019

IN THE MATTER OF:

Sunila Sabharwal.

....PETITIONER

Vs

M/s. Ferrous Infrastructure Pvt. Ltd.

...RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 14.11.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

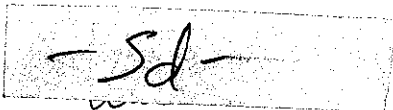
For the Petitioner/Applicant :-

For the Corporate Debtor :

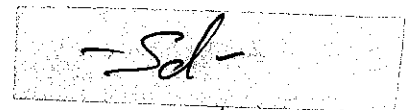
ORDER

Counsel for the Financial Creditor is present. Prayed for time to place on record demand letter issued by the Corporate Debtor.

Put up on 17.12.2019.



(K. K. VOHRA)
MEMBER (TECHNICAL)



(Ch. MOHD. SHARIEF-TARIQ)
MEMBER (JUDICIAL)